

Appendix I : Revenue Receipts of States and Union Territories with Legislature (Contd.)

(₹ Lakh)

Item	TELANGANA				TRIPURA			
	2023-24 (Accounts)	2024-25 (Budget Estimates)	2024-25 (Revised Estimates)	2025-26 (Budget Estimates)	2023-24 (Accounts)	2024-25 (Budget Estimates)	2024-25 (Revised Estimates)	2025-26 (Budget Estimates)
1	2	3	4	5	2	3	4	5
TOTAL REVENUE (I+II)	1,69,29,336.0	2,21,24,222.9	2,02,10,768.9	2,29,72,062.3	20,53,802.3	22,95,754.3	24,51,363.5	26,41,615.0
I. TAX REVENUE (A+B)	1,35,54,017.5	1,64,39,764.0	1,56,45,700.0	1,75,31,935.1	11,28,423.0	12,38,406.0	13,99,614.0	15,16,275.0
A. Own Tax Revenue (1 to 3)	1,11,79,813.5	1,38,18,126.0	1,29,40,675.0	1,45,41,958.1	2,91,277.8	3,32,889.0	3,34,788.0	3,60,988.0
1. Taxes on Income (i+ii)	81,098.2	90,000.0	85,000.5	90,501.0	4,124.9	4,600.3	4,396.8	4,579.9
i) Agricultural Income Tax	-	-	-	-	1.9	0.3	8.8	8.9
ii) Taxes on Professions, Trades, Callings and Employment	81,098.2	90,000.0	85,000.5	90,501.0	4,123.0	4,600.0	4,388.0	4,571.0
2. Taxes on Property and Capital Transactions (i to iii)	14,29,764.7	18,24,481.3	14,70,801.8	19,10,325.5	13,738.9	16,375.1	15,653.2	19,729.1
i) Land Revenue	34.9	1,120.0	1,120.0	1,120.0	2,224.2	2,500.0	2,400.0	2,500.0
ii) Stamps and Registration Fees	14,29,556.3	18,22,881.8	14,69,202.3	19,08,726.0	11,514.6	13,875.0	13,253.2	17,229.1
iii) Urban Immovable Property Tax	173.6	479.5	479.5	479.5	-	0.1	-	-
3. Taxes on Commodities and Services (i to viii)	96,68,950.6	1,19,03,644.7	1,13,84,872.7	1,25,41,131.6	2,73,414.0	3,11,913.6	3,14,738.0	3,36,679.0
i) Sales Tax (a to e)	29,98,955.0	33,44,921.0	33,44,921.0	37,46,389.6	54,114.9	63,012.0	63,000.0	65,000.0
a) Central Sales Tax	4,800.2	16,020.0	16,020.0	17,216.3	-	-	-	-
b) State Sales Tax/VAT	29,94,122.3	33,20,881.0	33,20,881.0	37,20,554.5	54,114.9	63,012.0	63,000.0	65,000.0
c) Surcharge on Sales Tax	-	-	-	-	-	-	-	-
d) Receipts of Turnover Tax	1.0	5,000.0	5,000.0	5,373.4	-	-	-	-
e) Other Receipts	31.5	3,020.0	3,020.0	3,245.5	-	-	-	-
ii) State Excise	20,29,888.7	25,61,752.5	25,61,752.5	27,62,336.0	41,699.5	47,730.0	50,000.0	55,000.0
iii) Taxes on Vehicles	7,09,481.8	8,47,793.2	8,47,793.2	8,53,500.0	14,273.2	14,652.0	15,385.0	15,500.0
iv) Taxes on Goods and Passengers	-766.5	991.0	991.0	991.0	-	-	-	-
v) Taxes and Duties on Electricity	1,711.4	71,550.0	71,550.0	77,550.0	4,348.1	4,919.6	5,253.0	5,779.0
vi) Entertainment Tax	95.9	101.0	101.0	101.0	-	-	-	-
vii) State Goods and Services Tax	39,29,504.4	50,76,272.0	45,57,500.0	51,00,000.0	1,58,978.3	1,81,600.0	1,81,100.0	1,95,400.0
viii) Other Taxes and Duties	79.9	264.0	264.0	264.0	-	-	-	-
B. Share in Central Taxes (i to x)	23,74,204.0	26,21,638.0	27,05,025.0	29,89,977.0	8,37,145.2	9,05,517.0	10,64,826.0	11,55,287.0
i) Central Goods and Services Tax (CGST)	7,20,539.0	7,83,219.0	8,09,021.0	8,70,459.0	2,42,694.0	2,70,000.0	3,11,500.0	3,40,600.0
ii) Corporation Tax	7,12,634.0	7,87,225.0	7,59,956.0	8,34,904.0	2,40,030.0	3,00,000.0	3,28,000.0	3,55,000.0
iii) Income Tax	8,22,993.0	9,06,656.0	9,69,171.0	11,14,006.0	2,77,201.0	2,50,000.0	3,28,400.0	3,48,000.0
iv) Estate Duty	-	-	-	-	-	-	-	-
v) Other Taxes on Income and Expenditure	-	-	-	-	-	-	-	-
vi) Taxes on Wealth	-	-	-	-	-	-	-	-
vii) Customs	83,199.0	1,15,745.0	1,36,257.0	1,37,622.0	28,023.0	29,600.0	42,000.0	52,000.0
viii) Union Excise Duties	31,486.0	24,398.0	26,224.0	28,591.0	10,605.0	10,806.0	12,866.0	17,200.0
ix) Service Tax	443.0	86.0	87.0	86.0	148.0	1,800.0	348.0	475.0
x) Other Taxes and Duties on Commodities and Services	2,910.0	4,309.0	4,309.0	4,309.0	38,444.2	43,311.0	41,712.0	42,012.0
II. NON-TAX REVENUE (C+D)	33,75,318.6	56,84,458.9	45,65,068.9	54,40,127.2	9,25,379.2	10,57,348.3	10,51,749.5	11,25,340.0
C. Own Non-Tax Revenue (1 to 6)	23,81,950.1	35,20,843.9	25,81,453.9	31,61,877.2	42,052.5	47,500.0	47,500.0	50,400.0
1. Interest Receipts	2,920.7	71,279.0	10,839.0	10,839.0	2,715.3	3,861.0	4,159.0	5,513.0
2. Dividends and Profits	11,458.9	11,240.0	11,240.0	11,240.0	785.3	1,200.0	900.0	1,000.0
3. General Services	16,85,295.7	25,81,784.4	17,02,834.4	21,83,501.0	19,131.1	19,768.4	20,161.0	20,658.0
of which: State Lotteries	-	-	-	-	-	-	-	-

Appendix I : Revenue Receipts of States and Union Territories with Legislature (Contd.)

(₹ Lakh)

Item	TELANGANA				TRIPURA			
	2023-24 (Accounts)	2024-25 (Budget Estimates)	2024-25 (Revised Estimates)	2025-26 (Budget Estimates)	2023-24 (Accounts)	2024-25 (Budget Estimates)	2024-25 (Revised Estimates)	2025-26 (Budget Estimates)
1	2	3	4	5	2	3	4	5
4. Social Services (i to ix)	1,05,007.8	1,57,373.0	1,57,373.0	1,57,373.0	974.5	1,381.9	1,269.3	1,396.6
i) Education, Sports, Art and Culture	38,890.3	74,890.0	74,890.0	74,890.0	244.7	333.0	250.0	275.0
ii) Medical and Public Health	23,967.1	48,508.0	48,508.0	48,508.0	325.3	440.0	440.0	484.0
iii) Family Welfare	31.1	60.0	60.0	60.0	-	-	5.0	5.4
iv) Water Supply and Sanitation	281.0	350.0	350.0	350.0	126.2	166.5	150.0	165.0
v) Housing	7,635.2	15,220.0	15,220.0	15,220.0	194.0	320.0	320.0	352.0
vi) Urban Development	26,587.0	1,760.0	1,760.0	1,760.0	0.0	4.6	1.0	1.1
vii) Labour and Employment	5,417.8	13,435.0	13,435.0	13,435.0	82.2	113.0	100.0	110.0
viii) Social Security and Welfare	358.3	920.0	920.0	920.0	1.3	3.5	2.0	2.7
ix) Others	1,840.1	2,230.0	2,230.0	2,230.0	0.7	1.3	1.3	1.4
5. Fiscal Services	-	-	-	-	9.0	10.0	12.0	13.0
6. Economic Services (i to xvii)	5,77,266.9	6,99,167.5	6,99,167.5	7,98,924.2	18,437.3	21,278.7	20,998.7	21,819.4
i) Crop Husbandry	8,589.3	749.0	749.0	749.0	209.4	309.0	153.0	200.0
ii) Animal Husbandry	41.0	463.8	463.8	463.8	158.0	176.0	192.0	200.0
iii) Fisheries	131.8	530.0	530.0	530.0	99.8	115.0	115.0	125.0
iv) Forestry and Wildlife	3,219.6	3,080.0	3,080.0	3,080.0	1,655.9	1,861.0	1,700.0	1,870.0
v) Plantations	-	-	-	-	-	-	-	-
vi) Co-operation	677.1	2,470.0	2,470.0	2,470.0	23.1	20.0	20.0	22.0
vii) Other Agricultural Programmes	-	-	-	-	-	-	10.0	11.0
viii) Major and Medium Irrigation Projects	1,049.7	8,500.0	8,500.0	8,500.0	-	-	-	-
ix) Minor Irrigation	1,276.8	1,390.0	1,390.0	1,390.0	16.1	30.0	25.0	30.0
x) Power	1,129.4	1,860.0	1,860.0	1,860.0	-	-	-	-
xi) Petroleum	-	-	-	-	-	-	-	-
xii) Village and Small Industries	19.3	52.0	52.0	52.0	-	-	3.0	4.0
xiii) Industries@	5,44,072.2	6,59,487.4	6,59,487.4	7,59,244.0	15,665.1	17,982.0	18,000.0	18,500.0
xiv) Ports and Light Houses	-	-	-	-	-	-	-	-
xv) Road Transport	-	-	-	-	1.5	-	3.0	4.0
xvi) Tourism	414.3	4,420.0	4,420.0	4,420.0	0.6	-	-	-
xvii) Others*	16,646.4	16,165.4	16,165.4	16,165.4	607.8	785.7	777.7	853.4
D. Grants from the Centre (1 to 7)**	9,93,368.5	21,63,615.0	19,83,615.0	22,78,250.0	8,83,326.8	10,09,848.3	10,04,249.5	10,74,940.0
1. State Plan Schemes	-	-	-	-	-	-	-	-
2. Central Plan Schemes	-	-	-	-	-	-	-	-
3. Centrally Sponsored Schemes	5,96,643.0	15,16,800.0	15,16,800.0	15,72,796.0	4,07,899.3	5,36,628.4	5,27,726.7	7,01,224.8
4. NEC/ Special Plan Scheme	-	-	-	-	-	-	-	-
5. Finance Commission Grants	2,92,442.0	4,21,815.0	4,21,815.0	4,30,454.0	4,57,716.0	4,19,900.0	4,29,620.0	3,36,860.0
i) Post Devolution Revenue Deficit Grants	-	-	-	-	4,17,400.0	3,78,800.0	3,78,800.0	2,95,900.0
ii) Grants for Rural Local Bodies	1,42,417.8	2,91,715.0	2,91,715.0	2,96,254.0	10,360.0	15,700.0	24,580.0	15,300.0
iii) Grants for Urban Local Bodies	91,544.1	78,000.0	78,000.0	79,600.0	14,800.0	8,100.0	8,100.0	8,200.0
iv) Grant in aid for State Disaster Response Fund	58,480.0	52,100.0	52,100.0	54,600.0	6,080.0	6,320.0	7,160.0	5,880.0
v) Others (including Health Sector Grants)	-	-	-	-	9,076.0	10,980.0	10,980.0	11,580.0
6. Grants under proviso to Article 275(1) of the Constitution	5,169.0	-	-	-	4,226.4	1,900.0	6,532.2	4,600.0
7. Other Grants	99,114.5	2,25,000.0	45,000.0	2,75,000.0	13,485.1	51,419.8	40,370.6	32,255.2
of which: GST Compensation (1)#	-	-	-	-	-	-	-	-
GST Compensation (2)#	62,476.5	-	-	50,000.0	-	-	-	-

Appendix I : Revenue Receipts of States and Union Territories with Legislature (Contd.)

(₹ Lakh)

Item	UTTAR PRADESH				UTTARAKHAND			
	2023-24 (Accounts)	2024-25 (Budget Estimates)	2024-25 (Revised Estimates)	2025-26 (Budget Estimates)	2023-24 (Accounts)	2024-25 (Budget Estimates)	2024-25 (Revised Estimates)	2025-26 (Budget Estimates)
1	2	3	4	5	2	3	4	5
TOTAL REVENUE (I+II)	4,65,80,116.9	6,06,80,240.0	5,47,60,658.0	6,62,69,093.0	50,61,501.4	60,55,290.3	59,23,565.7	62,54,052.9
I. TAX REVENUE (A+B)	3,95,74,903.0	4,88,90,284.0	4,39,81,011.0	5,50,17,221.0	31,87,271.0	36,14,647.1	36,52,150.0	39,91,772.8
A. Own Tax Revenue (1 to 3)	1,93,12,934.4	2,70,43,168.0	2,08,95,549.0	2,95,00,000.0	19,24,496.0	22,50,932.1	22,13,414.0	24,01,480.8
1. Taxes on Income (i+ii)	0.8	-	-	-	-43.5	8.0	8.0	8.0
i) Agricultural Income Tax	-	-	-	-	-	-	-	-
ii) Taxes on Professions, Trades, Callings and Employment	0.8	-	-	-	-43.5	8.0	8.0	8.0
2. Taxes on Property and Capital Transactions (i to iii)	27,36,593.9	36,51,488.0	30,92,552.0	38,77,500.0	2,44,587.4	2,71,526.6	2,71,126.6	2,82,919.2
i) Land Revenue	40,473.7	86,295.0	46,373.0	62,500.0	1,391.8	5,006.4	2,906.4	3,047.0
ii) Stamps and Registration Fees	26,96,120.2	35,65,193.0	30,46,179.0	38,15,000.0	2,43,195.6	2,66,520.2	2,68,220.2	2,79,872.3
iii) Urban Immovable Property Tax	-	-	-	-	-	-	-	-
3. Taxes on Commodities and Services (i to viii)	1,65,76,339.7	2,33,91,680.0	1,78,02,997.0	2,56,22,500.0	16,79,952.1	19,79,397.5	19,42,279.4	21,18,553.5
i) Sales Tax (a to e)	31,12,582.2	42,73,316.0	31,50,015.0	45,30,000.0	2,51,927.3	2,50,377.6	2,52,077.6	2,50,115.3
a) Central Sales Tax	1,12,198.4	93,874.4	69,198.2	99,513.1	2,922.3	135.5	135.5	149.1
b) State Sales Tax/VAT	29,92,881.1	41,31,052.8	30,45,147.6	43,79,191.5	2,50,491.1	2,50,000.1	2,51,700.1	2,49,700.1
c) Surcharge on Sales Tax	967.2	-	-	-	-	-	-	-
d) Receipts of Turnover Tax	-	-	-	-	-	-	-	-
e) Other Receipts	6,535.6	48,388.9	35,669.2	51,295.4	-1,486.0	242.0	242.0	266.2
ii) State Excise	45,57,074.7	58,30,756.0	48,77,086.0	63,00,000.0	4,04,058.5	4,43,944.7	4,49,944.7	5,05,960.8
iii) Taxes on Vehicles	11,20,516.6	12,50,473.0	11,57,270.0	14,00,000.0	1,38,966.6	1,55,000.0	1,45,071.9	1,60,405.8
iv) Taxes on Goods and Passengers	3.1	-	-	-	-	0.0	0.0	0.0
v) Taxes and Duties on Electricity	2,71,183.6	5,77,694.0	3,01,152.0	3,50,000.0	33,395.1	55,006.1	52,506.1	55,006.7
vi) Entertainment Tax	317.0	-	-	-	35.8	0.0	0.0	-11.0
vii) State Goods and Services Tax	75,14,662.1	1,14,24,873.0	83,17,474.0	1,30,42,500.0	8,29,705.9	10,20,069.0	10,19,879.0	11,22,075.9
viii) Other Taxes and Duties	0.5	34,568.0	-	-	21,862.9	55,000.0	22,800.0	25,000.0
B. Share in Central Taxes (i to x)	2,02,61,968.6	2,18,47,116.0	2,30,85,462.0	2,55,17,221.0	12,62,775.0	13,63,715.0	14,38,736.0	15,90,292.0
i) Central Goods and Services Tax (CGST)	61,49,264.0	66,89,849.0	67,42,367.0	74,28,719.0	3,83,237.0	4,16,926.0	4,16,032.0	4,62,974.0
ii) Corporation Tax	60,81,740.0	68,71,581.0	65,50,636.0	71,25,280.0	3,79,028.0	4,28,253.0	4,04,201.0	4,44,064.0
iii) Income Tax	70,23,602.6	75,71,675.0	83,54,014.0	95,07,206.0	4,37,728.0	4,71,884.0	5,29,746.0	5,92,511.0
iv) Estate Duty	-	-	-	-	-	-	-	-
v) Other Taxes on Income and Expenditure	-	-	-	-	-	-	-	-
vi) Taxes on Wealth	-	-218.0	-	-	-	-14.0	-	-
vii) Customs	7,10,055.0	4,46,509.0	11,74,503.0	11,74,503.0	44,254.0	27,827.0	72,472.0	73,198.0
viii) Union Excise Duties	2,68,705.0	2,66,985.0	2,26,048.0	2,44,000.0	16,746.0	16,639.0	13,948.0	15,207.0
ix) Service Tax	3,776.0	735.0	745.0	735.0	234.0	46.0	45.0	46.0
x) Other Taxes and Duties on Commodities and Services	24,826.0	-	37,149.0	36,778.0	1,548.0	2,154.0	2,292.0	2,292.0
II. NON-TAX REVENUE (C+D)	70,05,213.9	1,17,89,956.0	1,07,79,647.0	1,12,51,872.0	18,74,230.4	24,40,643.2	22,71,415.8	22,62,280.2
C. Own Non-Tax Revenue (1 to 6)	14,24,952.8	24,43,484.0	13,40,669.0	24,60,385.0	4,41,808.7	4,87,337.5	4,57,685.9	4,39,548.1
1. Interest Receipts	1,22,853.1	2,16,500.0	1,23,000.0	2,18,700.0	12,576.5	8,491.4	13,941.4	16,734.2
2. Dividends and Profits	4,965.8	10,500.0	10,000.0	13,000.0	2,519.7	3,150.0	3,150.0	2,700.0
3. General Services	1,50,868.0	3,26,010.0	1,70,511.0	3,26,060.0	1,94,083.6	1,62,381.4	1,37,723.9	1,10,043.1
of which: State Lotteries	-	-	-	-	-	-	-	-

Appendix I : Revenue Receipts of States and Union Territories with Legislature (Contd.)

(₹ Lakh)

Item	UTTAR PRADESH				UTTARAKHAND			
	2023-24 (Accounts)	2024-25 (Budget Estimates)	2024-25 (Revised Estimates)	2025-26 (Budget Estimates)	2023-24 (Accounts)	2024-25 (Budget Estimates)	2024-25 (Revised Estimates)	2025-26 (Budget Estimates)
1	2	3	4	5	2	3	4	5
4. Social Services (i to ix)	2,48,603.4	1,91,038.0	1,44,963.0	1,91,675.0	66,546.8	58,559.1	64,679.1	68,217.6
i) Education, Sports, Art and Culture	1,43,817.3	70,000.0	60,000.0	72,500.0	24,690.3	26,622.1	26,022.1	28,000.8
ii) Medical and Public Health	32,388.4	52,500.0	35,000.0	55,000.0	20,717.1	23,008.8	30,008.8	31,969.3
iii) Family Welfare	1,801.4	200.0	2,500.0	300.0	8.2	10.8	10.8	85.4
iv) Water Supply and Sanitation	21,763.8	100.0	1.0	100.0	5,845.5	2,000.0	2,000.0	511.0
v) Housing	4,540.1	4,500.0	5,193.0	4,500.0	677.6	800.0	800.0	800.0
vi) Urban Development	17,722.2	4,500.0	18,000.0	20,000.0	726.8	1,660.0	1,500.0	1,743.0
vii) Labour and Employment	6,404.6	10,000.0	11,719.0	10,000.0	1,223.9	1,480.2	1,500.2	1,714.2
viii) Social Security and Welfare	18,456.2	41,964.0	9,500.0	22,000.0	10,560.1	717.1	1,107.1	1,515.0
ix) Others	1,709.3	7,274.0	3,050.0	7,275.0	2,097.4	2,260.0	1,730.0	1,879.0
5. Fiscal Services	80.4	-	-	-	-	0.2	0.2	-
6. Economic Services (i to xvii)	8,97,582.2	16,99,436.0	8,92,195.0	17,10,950.0	1,66,082.1	2,54,755.6	2,38,191.4	2,41,853.2
i) Crop Husbandry	24,531.1	66,300.0	9,378.0	33,600.0	805.3	599.5	700.5	829.5
ii) Animal Husbandry	3,339.0	5,500.0	2,400.0	5,500.0	265.2	357.9	250.8	249.9
iii) Fisheries	1,046.5	1,300.0	1,000.0	1,300.0	1.5	100.2	15.2	16.2
iv) Forestry and Wildlife	35,667.5	62,500.0	43,328.0	62,500.0	55,153.3	71,000.0	66,925.0	72,045.4
v) Plantations	-	-	-	-	-	-0.0	-0.0	-0.0
vi) Co-operation	8,574.2	5,000.0	3,500.0	5,500.0	6,481.7	3,195.9	3,300.9	3,555.7
vii) Other Agricultural Programmes	120.3	2,000.0	2,000.0	2,000.0	6.0	631.2	401.2	132.7
viii) Major and Medium Irrigation Projects	1,20,499.5	1,90,500.0	1,17,447.0	1,90,500.0	1,208.9	1,165.1	1,532.6	1,857.5
ix) Minor Irrigation	13,502.5	11,000.0	7,300.0	11,000.0	315.7	370.6	290.6	300.2
x) Power	1,88,169.7	4,98,600.0	1,90,000.0	5,00,000.0	20,564.2	75,050.0	55,050.0	55,015.7
xi) Petroleum	-	-	-	-	-	-	-	-
xii) Village and Small Industries	16,166.8	8,936.0	1,000.0	9,000.0	3,221.2	477.7	480.7	501.6
xiii) Industries@	4,01,899.0	5,50,120.0	4,52,487.0	6,00,300.0	64,585.3	87,501.3	90,060.3	95,065.3
xiv) Ports and Light Houses	-	-	-	-	-	-	-	-
xv) Road Transport	83.2	800.0	90.0	800.0	7,403.5	7,815.0	14,482.8	8,574.3
xvi) Tourism	816.4	1,200.0	2,000.0	2,500.0	1,636.2	1,500.0	1,000.0	683.0
xvii) Others*	83,166.8	2,95,680.0	60,265.0	2,86,450.0	4,434.2	4,991.3	3,701.0	3,026.3
D. Grants from the Centre (1 to 7)**	55,80,261.2	93,46,472.0	94,38,978.0	87,91,487.0	14,32,421.6	19,53,305.7	18,13,729.9	18,22,732.1
1. State Plan Schemes	-	-	-	-	-	-	-	-
2. Central Plan Schemes	-	-	-	-	-	-	-	-
3. Centrally Sponsored Schemes	38,82,777.5	74,21,161.8	75,13,667.8	68,76,393.0	5,67,589.8	11,68,306.6	10,30,239.8	13,10,298.1
4. NEC/ Special Plan Scheme	-	-	-	-	-	-	-	-
5. Finance Commission Grants	12,89,098.3	17,33,419.2	17,33,419.2	17,39,148.0	8,05,019.5	7,37,499.0	7,37,490.0	4,76,434.0
i) Post Devolution Revenue Deficit Grants	-	-	-	-	6,22,300.0	4,91,600.0	4,91,600.0	2,09,900.0
ii) Grants for Rural Local Bodies	5,60,054.8	7,99,400.0	7,99,400.0	7,79,700.0	47,181.4	69,350.0	69,350.0	69,409.0
iii) Grants for Urban Local Bodies	4,99,623.5	5,11,800.0	5,11,800.0	5,08,110.0	22,398.2	35,750.0	35,750.0	49,000.0
iv) Grant in aid for State Disaster Response Fund	2,29,420.0	2,23,875.0	2,23,875.0	2,35,050.0	82,640.0	1,08,490.0	1,08,490.0	91,100.0
v) Others (including Health Sector Grants)	-	1,98,344.2	1,98,344.2	2,16,288.0	30,500.0	32,309.0	32,300.0	57,025.0
6. Grants under proviso to Article 275(1) of the Constitution	1,353.6	4,150.0	4,150.0	4,100.0	-	0.0	0.0	0.0
7. Other Grants	4,07,031.7	1,87,741.0	1,87,741.0	1,71,846.0	59,812.3	47,500.0	46,000.0	36,000.0
of which: GST Compensation (1)#	-	-	-	-	-	-	-	-
GST Compensation (2)#	4,07,031.7	-	-	-	47,662.3	0.0	0.0	0.0

Appendix I : Revenue Receipts of States and Union Territories with Legislature (Contd.)

(₹ Lakh)

Item	WEST BENGAL			
	2023-24 (Accounts)	2024-25 (Budget Estimates)	2024-25 (Revised Estimates)	2025-26 (Budget Estimates)
1	2	3	4	5
TOTAL REVENUE (I+II)	2,00,26,760.6	2,36,25,108.9	2,27,59,077.9	2,66,06,042.0
I. TAX REVENUE (A+B)	1,74,95,729.1	1,95,24,920.9	1,95,87,312.5	2,19,54,244.2
A. Own Tax Revenue (1 to 3)	89,98,550.0	1,02,34,891.9	99,86,315.8	1,12,54,380.4
1. Taxes on Income (i+ii)	77,738.5	84,830.0	83,179.1	88,995.6
i) Agricultural Income Tax	0.7	1.0	0.7	0.7
ii) Taxes on Professions, Trades, Callings and Employment	77,737.8	84,829.0	83,178.4	88,994.8
2. Taxes on Property and Capital Transactions (i to iii)	10,46,476.8	10,77,064.9	12,02,476.2	15,11,121.0
i) Land Revenue	3,96,738.5	3,47,019.9	4,13,956.7	5,01,150.4
ii) Stamps and Registration Fees	6,49,738.3	7,30,045.0	7,88,519.6	10,09,970.7
iii) Urban Immovable Property Tax	-	-	-	-
3. Taxes on Commodities and Services (i to viii)	78,74,334.7	90,72,997.0	87,00,660.5	96,54,263.8
i) Sales Tax (a to e)	11,81,080.3	13,22,796.0	12,76,782.9	13,90,500.2
a) Central Sales Tax	39,837.6	50,000.0	42,875.1	93,564.9
b) State Sales Tax/VAT	11,41,242.7	12,72,796.0	12,33,907.8	12,96,935.3
c) Surcharge on Sales Tax	-	-	-	-
d) Receipts of Turnover Tax	-	-	-	-
e) Other Receipts	-	-	-	-
ii) State Excise	17,90,764.7	21,84,636.0	20,44,445.2	22,55,032.7
iii) Taxes on Vehicles	3,78,829.4	4,09,303.0	4,07,431.3	5,82,400.3
iv) Taxes on Goods and Passengers	64,532.6	30,000.0	12.9	30,900.0
v) Taxes and Duties on Electricity	3,09,002.1	3,28,600.0	3,19,478.8	3,50,069.6
vi) Entertainment Tax	11.5	8.7	13.1	13.9
vii) State Goods and Services Tax	40,89,955.2	47,33,655.0	45,87,252.0	49,77,199.0
viii) Other Taxes and Duties	60,158.9	63,998.3	65,244.3	68,148.1
B. Share in Central Taxes (i to x)	84,97,179.1	92,90,029.0	96,00,996.7	1,06,99,863.8
i) Central Goods and Services Tax (CGST)	25,78,789.1	25,82,024.0	29,59,676.3	32,19,964.9
ii) Corporation Tax	25,50,475.0	31,60,937.0	27,31,048.6	31,71,149.3
iii) Income Tax	29,45,463.0	30,86,554.0	35,29,548.3	38,04,378.2
iv) Estate Duty	-	-	-	-
v) Other Taxes on Income and Expenditure	-	-	-	-
vi) Taxes on Wealth	-	-	-	-
vii) Customs	2,97,773.0	3,42,896.0	2,77,405.3	3,99,752.6
viii) Union Excise Duties	1,12,684.0	1,06,618.0	91,183.9	91,731.0
ix) Service Tax	1,582.0	11,000.0	321.8	347.5
x) Other Taxes and Duties on Commodities and Services	10,413.0	-	11,812.5	12,540.2
II. NON-TAX REVENUE (C+D)	25,31,031.5	41,00,188.0	31,71,765.5	46,51,797.8
C. Own Non-Tax Revenue (1 to 6)	3,23,814.0	6,31,747.0	3,28,642.3	9,36,040.9
1. Interest Receipts	27,423.5	3,55,728.1	27,896.0	4,62,627.2
2. Dividends and Profits	28,900.7	43,750.2	35,286.1	50,308.0
3. General Services	93,916.6	75,652.5	95,676.6	1,02,637.8
of which: State Lotteries	6,840.0	6,337.1	6,957.7	7,489.9

Appendix I : Revenue Receipts of States and Union Territories with Legislature (Contd.)

(₹ Lakh)

Item	WEST BENGAL			
	2023-24 (Accounts)	2024-25 (Budget Estimates)	2024-25 (Revised Estimates)	2025-26 (Budget Estimates)
1	2	3	4	5
4. Social Services (i to ix)	77,126.4	78,533.1	70,880.2	65,679.6
i) Education, Sports, Art and Culture	12,151.5	13,867.3	11,936.9	8,951.4
ii) Medical and Public Health	28,852.0	29,684.0	28,101.1	28,845.9
iii) Family Welfare	0.1	0.1	0.1	0.1
iv) Water Supply and Sanitation	10,215.6	11,658.0	4,688.8	1,405.9
v) Housing	7,640.6	4,249.5	8,233.0	7,439.0
vi) Urban Development	12,106.9	13,438.6	12,316.1	13,258.4
vii) Labour and Employment	1,395.9	1,138.8	1,420.1	1,528.5
viii) Social Security and Welfare	3,214.7	2,544.4	3,173.2	3,296.1
ix) Others	1,549.3	1,952.4	1,011.1	954.5
5. Fiscal Services	-	-	-	-
6. Economic Services (i to xvii)	96,446.8	78,083.2	98,903.4	2,54,788.3
i) Crop Husbandry	975.6	1,117.2	1,426.6	1,425.0
ii) Animal Husbandry	385.8	458.5	386.3	406.2
iii) Fisheries	211.0	228.8	195.4	157.8
iv) Forestry and Wildlife	8,626.2	10,205.4	8,769.3	9,437.1
v) Plantations	1.4	0.7	1.4	1.5
vi) Co-operation	1,041.7	1,324.6	1,104.2	1,174.1
vii) Other Agricultural Programmes	31.1	75.3	34.5	31.8
viii) Major and Medium Irrigation Projects	1,387.9	1,170.6	1,413.0	1,521.1
ix) Minor Irrigation	1,753.7	2,306.9	1,702.3	1,790.6
x) Power	-	0.0	0.0	0.0
xi) Petroleum	0.8	1.8	0.8	0.9
xii) Village and Small Industries	220.3	543.2	225.0	242.3
xiii) Industries@	58,582.6	37,326.1	59,590.4	2,14,149.1
xiv) Ports and Light Houses	87.4	58.0	88.9	95.8
xv) Road Transport	176.7	1,535.8	179.8	193.5
xvi) Tourism	230.6	139.7	234.7	252.7
xvii) Others*	22,734.0	21,590.4	23,550.8	23,908.9
D. Grants from the Centre (1 to 7)**	22,07,217.5	34,68,441.0	28,43,123.2	37,15,757.0
1. State Plan Schemes	-4.0	-	-	-
2. Central Plan Schemes	-4.5	-	-	-
3. Centrally Sponsored Schemes	7,11,239.4	26,00,642.0	19,72,364.1	28,60,939.1
4. NEC/ Special Plan Scheme	-	-	-	-
5. Finance Commission Grants	14,61,437.1	8,19,102.0	8,36,679.1	8,16,477.9
i) Post Devolution Revenue Deficit Grants	8,35,300.0	56,800.0	56,800.0	-
ii) Grants for Rural Local Bodies	3,51,817.1	4,18,438.0	4,18,438.0	4,12,376.0
iii) Grants for Urban Local Bodies	1,52,200.0	2,20,964.0	2,20,964.0	2,26,397.0
iv) Grant in aid for State Disaster Response Fund	89,200.0	98,300.0	1,02,077.1	1,18,119.9
v) Others (including Health Sector Grants)	32,920.0	24,600.0	38,400.0	59,585.0
6. Grants under proviso to Article 275(1) of the Constitution	4,744.4	5,000.0	4,550.0	5,000.0
7. Other Grants	29,805.1	43,697.0	29,530.0	33,340.0
of which: GST Compensation (1)#	-	-	-	-
GST Compensation (2)#	-	-	-	-